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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH

AT HYDERABAD

O.A.No.1164 OF 1996.

DATE OF ORDER:21-9-1998.

Between:

B.Venkateswar Rao. .. Applicant

and

1. The Union of India, represented by Secretary, Department of Personnel and Training, Central Secretariat, North Block, New Delhi-110 001.
2. Union Public Service Commission(UPSC), rep., by its Secretary, Dholpur House, New Delhi.
3. Government of Andhra Pradesh, represented by Chief Secretary, Secretariat Buildings, Government of A.P., Hyderabad.
4. Principal Secretary to Govt. of A.P., Revenue(Sec.I) Department, Secretariat Buildings, Hyderabad.
5. Commissioner of Land Revenue, Andhra Pradesh Board of Revenue Buildings, Nampally Station Road, Hyderabad-500 001.
6. Dr.N.Nageswara Rao, s/o not known, occ:Joint Collector, Nellore.
7. Sri V.N.Vishnu, s/o not known, occ:Joint Collector, Guntur.
8. Sri M.Subrahmanyam, s/o not known, occ:Joint Collector, Elugu, West Godavari District.
9. Sri P.Lakshminarayana, s/o not known, Joint Collector, Nizamabad, District.
10. Sri R.Ramakrishnaiah, s/o not known, Joint Collector, Kakinada, East Godavari District.
11. Sri K.Krishna Rao, s/o not known, Joint Collector, Srikakulam.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.K.Laxminarasimha

COUNSEL FOR THE RESPONDENTS: Mr.N.R.Devaraj, Sr.CGSC

: Mr.P.Naveen Rao, SC for AP

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER(ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER(JUD.)

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OA.NO.1164 OF 1996.

: O R D E R :

ORAL ORDER(AS PER HON'BLE SRI R.RANGARAJAN, MEMBER(A) )

Heard Mr.K.Laxminarasimha for the Applicant and Mr.N.R.Devaraj for the Central Government, and Mr.P.Naveen Rao for the State Government.

2. This OA is filed for consideration for promotion of the applicant along with his juniors.

3. In view of the disposal of O.A.No.420 of 1996 today, no further Order is necessary in this OA.

4. Noting the submission of the learned Counsel for the State of Andhra Pradesh, this OA is also disposed of. No costs.

B.S.JAI PARAMESHWAR

MEMBER (JUDL)

21.9.96

R.RANGARAJAN

MEMBER (ADMN)

Dated: this the 21st day of September, 1996

Dictated to steno in the Open Court

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DSN

*Handwritten signature*  
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## Copy to:

1. The Secretary, Dept. of Personnel and Training, Central Secretariat, North Block, New Delhi.
2. The Secretary, Union Public Service Commission, Dholpur House, New Delhi.
3. The Chief Secretary, Secretariat Buildings, Govt. of A.P., Hyderabad.
4. Principal Secretary to Govt. of A.P., Rev. (Sec. I) Dept., ~~at~~ Secretariat Buildings, Hyderabad.
5. Commissioner of Land Revenue, Andhra Pradesh Board of Revenue, Buildings, Nampalli Station Road, Hyderabad.
6. One copy to Mr. K. Lakshminarasimha, Advocate, CAT, Hyderabad.
7. One copy to Mr. N. R. Devraj, Sr. CGSC, CAT, Hyderabad.
8. One copy to Mr. P. Naveen Rao, Addl. CGSC, CAT, Hyderabad.
9. One copy to D.R(A), CAT, Hyderabad.
10. One duplicate copy.

YLKR.

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II COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI S.S.JAI PARAMESHWAR:  
M(J)

DATED: 21/9/98

ORDER/JUDGMENT

MJA/R.A/C.P.NO.:

in  
O.A.NO. 1164/96

~~COMMITTED AND INTERIM DIRECTIONS  
ISSUED~~

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

~~DISMISSED~~

~~DISMISSED AS WITHDRAWN~~

~~ORDERED/REJECTED~~

~~NO ORDER AS TO COSTS~~

YLR

